

DUTY ROSTER FOR THE MONTH OF February-2018**AT SESSIONS DIVISION SONIPAT**

SR. NO.	NAME OF JUDICIAL OFFICER	DESIGNATION	FROM	TO
1	Sh. Nishant Sharma,	Addl. Chief Judicial Magistrate	01.02.2018	
2	Sh. Sukhpreet Singh	Chief Judicial Magistrate	02.02.2018	
3	Dr. Sukhda Pritam	Judicial Magistrate First Class	03.02.2018	05.02.2018
4	Ms. Joginderi	Judicial Magistrate First Class	06.02.2018	08.02.2018
5	Ms. Saravpreet Kaur	Judicial Magistrate First Class	09.02.2018	12.02.2018
6	Sh. Ashok Kumar-IV	Judicial Magistrate First Class	13.02.2018	16.02.2018
7	Ms. Karuna Sharma	Judicial Magistrate First Class	17.02.2018	20.02.2018
8	Sh. Vinay Kakran	Judicial Magistrate First Class	21.02.2018	24.02.2018
9	Ms. Harsha Sharma	Judicial Magistrate First Class	25.02.2018	28.02.2018

AT SUB DIVISION GOHANA

SR. NO.	NAME OF JUDICIAL OFFICER	DESIGNATION	FROM	TO
1	Sh. Manglesh Kumar Choubey	Sub-Divisional Judicial Magistrate	01.02.2018	14.02.2018
2	Sh. Rakesh Kadian	Judicial Magistrate First Class	15.02.2018	28.02.2018

AT SUB DIVISION GANAUR

SR. NO.	NAME OF JUDICIAL OFFICER	DESIGNATION	FROM	TO
1.	Sh. Amit Sharma	Sub-Divisional Judicial Magistrate	01.02.2018	28.02.2018

AT SUB DIVISION KHARKHODA

SR. NO.	NAME OF JUDICIAL OFFICER	DESIGNATION	FROM	TO
1.	Ms. Meenu	Sub-Divisional Judicial Magistrate	01.02.2018	28.02.2018

Note:

In case any of the Officers on duty has proceeded on leave during any holiday and after Court hours on any working day, he/she shall himself/herself make arrangement for duty with some other Officer under intimation to the learned District & Sessions Judge, Sonipat, and also the undersigned.

If any of the Officers on duty proceeds on leave on any working day, duty work of his/her Court during Court hours shall be attended by the next Officer on duty. The Officer, who proceeds on leave, will intimate the next Officer on duty under intimation to the Ld. District & Sessions Judge, Sonipat and the undersigned.

Whenever, the Presiding Officer of Sub Division, Ganaur and Kharkhoda shall be on leave, the duty work of Ganaur and Kharkhoda shall be done by the Duty Magistrate, Sonipat, at Sonipat.

The duty period shall commence with court hours i.e., 10:00 AM and shall extend till courts hours of the next day i.e., till 10:00 AM of the next day.

**Sd/-
Chief Judicial Magistrate,
Sonipat.**